

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
PHYSICAL HEARING/VIDEO CONFERENCING (OPTIONAL)  
BEFORE

THE HON'BLE JUSTICE B M SHYAM PRASAD

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :9  
WARNING LIST

Sl.No.	Case No.		Pet/Appl/Comp & Adv	Resp & Adv
<b>FINAL HEARING</b>				
1	WP 51349/2012	(S, DE )	<i>PET: SRI. UMASHANKAR K.S</i>  R RAVI	<i>RES: KARNATAKA PUBLIC SERVICE COMMISSION AND OTHERS</i>  R3 DY- SECRETARY, KPSC SD R4 ENQUIRY OFFICER AND ASST- SECRETARY, B'LORE SD- R6 BWSSB BY ITS SECRETARY SD- R5 DELETED D P MAHESH FOR R2 IAN LEWIS FOR R1
2	WP 1057/2013	(S, R )	<i>PET: DR N R SHANTHAMALLAIAH</i>  SATISH K & LOKESH M	<i>RES: UNIVERSITY OF AGRICULTURAL SCIENCES AND OTHERS</i> <b>M SREENIVASA FOR R1 &amp; R2</b>
3	WP 3877/2013	(S, REG )	<i>PET: NIRANJAN B K V B SIDDARAMAIAH</i>	<i>RES: THE KARNATAKA RESIDENTIAL</i>  NAGAIAH FOR R1
4	WP 5533/2013	(S, R )	<i>PET: SRI P M KOPPAD P A KULKARNI</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> <b>GA FOR R2 TO R4</b> STATE COUNSEL FOR R1 R5 & R6 R7 HYDERBAD KARNATAKA EDUCATION SOCIETY SD COPY SD ON R8 THROUGH HAND SUMMONS R8-H K E S SRI VEERENDRA PATIL COLLEGE SD

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- 5 WP 10257/2013 (S, RES ) *PET: DR SOMASHEKARA S R AND OTHERS* *RES: STATE OF KARNATAKA AND OTHERS*  
VIJAYKUMAR VAISHALI HEGDE FOR R2  
KESVY AND CO FOR R2  
R1 STATE BY ITS  
PRINCIPAL  
SECRETARY, AGRICULTURE  
AND  
HORTICULTURE DEPT SD  
R3 THE UNIVERSITY  
GRANT  
COMMISSION, NEW DELHI  
SD
- 6 WP 10686/2013 (S, RES ) *PET: SRI S K NAGARAJA CHANDRAKANTH R GOULAY & NAVEEN A S* *RES: THE STATE OF KARNATAKA AND OTHERS GOVT ADVOCATE*
- 7 WP 11057/2013 (S, PRO ) *PET: DR CHANDRAKUMAR S G S/O LATE S H GIRIYAIHAH S V NARASIMHAN* *RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 & R2 CHANDRAKANTH R GOULAY FOR R3 R4-THE HEAD OF COMMUNITY MEDICINE MYSORE SD*
- 8 WP 11232/2013 (S, R ) *PET: M MUJIBULLA H R S RAO & K SREERAM* *RES: UNION OF INDIA AND OTHERS KAVITHA H C FOR R1-R4 H D NAGARAJ CGC FOR RESPTS*
- 9 WP 14369/2013 (S, RES ) *PET: VINU VIJAYAN AND OTHERS H S PRASHANTH FOR P1 V/O/DT: 23-02-2017 COURT NOTICE SERVED ON P2 (RENJUMON R)* *RES: UNION OF INDIA AND OTHERS M SWAYAMPRAKASH ASHOK N PATIL FOR R1 TO R5 CGC FOR RESPONDENTS*  
A/W NON-FILING  
OF MEMO BY  
RESPTS V/O/DT:  
06-03-2018
- 10 WP 15644/2013 (S, RES ) *PET: K. SUBRAMANYA BHAT VISHWANATH R HEGDE (NOC) VISHNU D BHAT* *RES: THE PRINCIPAL DISTRICT & SESSIONS JUDGE AND OTHERS A MADHUSUDHAN RAO FOR R2-9 GOVT ADVOCATE FOR R1 R10 VIDYA RANI SD M A SUBRAMANI FOR R1*

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- 11** WP 20239/2013 (S, RES ) *PET: SRI G KRISHNAPPA* *RES: THE CHIEF*  
**M S PARTHSARATHI** *EXECUTIVE OFFICER AND*  
& M P SRIKANTH *OTHERS*  
**SHIVA KUMAR FOR R1 & R2**  
R3- THE GRAMA PANCHAYATH  
BY ITS P D O, JAJUR CHITRADURGA DIST-SD  
R4- THE GRAMA PANCHAYATH  
BY ITS PRESIDENT, JAJUR CHITRADURGA DIST-SD  
R5- K SARVAMANGALA-SD
- 12** WP 20452/2013 (S, RES ) *PET: SRI B R* *RES: CHIEF LIBRARIAN*  
*PUTTARAJU* *AND OTHERS*  
**A S MAHESHA** **GOVT ADVOCATE FOR R1 & R2**  
S R HEGDE HUDLAMANE  
R3- PRESIDENT, GRAM PANCHAYATH, HASSAN SD  
KANDEKAR MANJUNATH G FOR R4
- 13** WP 21031/2013 (S, RES ) *PET: SRI M H BHASKAR* *RES: STATE OF*  
A/W IA 1/14 FOR **P A KULKARNI** *KARNATAKA AND OTHERS*  
STAY **SUNDAR SWAMY RAMDAS**  
(RULE NOT FOR R2  
ISSUED) B J ESHWARAPPA FOR R3  
ASHOK N NAYAK FOR R4  
R1 STATE OF KARNATAKA SD
- 14** WP 21398/2013 (S, DIS ) *PET: SRI. C.V. INDU* *RES: INDIAN INSTITUTE*  
*SHEKHAR VASISST* *OF MANAGEMENT*  
**MANMOHAN P N** *BANGALORE AND OTHERS*  
**B C PRABHAKAR**  
FOR C/R1  
(CP NO 2622/13)  
HEMALATHA MAHISHI AND  
RANJIT MAHISHI FOR R2
- 15** WP 21571/2013 (S, DE ) *PET: K C* *RES: THE KARNATAKA*  
*GANGARUDRAIAH* *STATE WAREHOUSING*  
**H J ANANDA (NOC)** **PRASHANT T PANDIT**
- 16** WP 21982/2013 (S, RES ) *PET: KARTHIK M S/O* *RES: STATE OF*  
*LATE MANJUNATH* *KARNATAKA AND OTHERS*  
**S V PRAKASH** **GOVT ADVOCATE FOR R1**  
H G VASANTHA KUMAR FOR  
R2 & 3

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- 17** WP 22214/2013 (S, RES ) *PET: SRI VEERABHADREGOWDA S M BABU* *RES: THE COMMISSIONER AND DIRECTOR AND OTHERS*  
**GOVT ADVOCATE FOR R1**  
R2 - MUNICIPAL COMMISSIONER, MANDYA SD
- 18** WP 22215/2013 (S, RES ) *PET: SRI M MAHADEVAIAH S M BABU* *RES: THE DIRECTOR OF MUNICIPAL ADMINISTRATION AND OTHERS*  
**GOVT ADVOCATE FOR R1 & R2**
- 19** WP 22260/2013 (S, DIS ) *PET: V G KARTHIKEYAN CHANDRASHEKARA K* *RES: UNION OF INDIA BY SECRETARY AND OTHERS*  
**ASST SOLICITOR GENERAL FOR R1**  
S V SHASTRI FOR R2 & R3
- 20** WP 22370/2013 (S, RES ) *PET: SRI LAKSHMAN V AND OTHERS NAGARAJAPPA A* *RES: THE NATIONAL ASSESSMENT AND SHAILENDRA M R*
- 21** WP 23416/2013 (S, RES ) *PET: GURUSWAMY G. R PRAMOD* *RES: BHARATHI EDUCATION TRUST*  
  
LAKSHMI S HOLLA & S VICTOR MANOHARAN FOR R1
- 22** WP 24147/2013 (S, DIS ) *PET: G.V. HALAPPA CHANDRASHEKARA K* *RES: SYNDICATE BANK AND OTHERS*  
**M/S PRABHU & DAVE FOR R1-R3**  
T P MUTHANNA
- 23** WP 31009/2013 (S, RES ) *PET: SMT.MAMATHA KORAVARA UDAY KUMAR H B* *RES: THE STATE OF KARNATAKA AND OTHERS*  
**R1- THE STATE OF KARNATAKA,**  
WOMEN & CHILD WELFARE DEPT, SD  
R2- THE DEPUTY DIRECTOR WOMEN & CHILD WELFARE DEPT, SD  
R3- CHILD DEVELOPMENT, PROGRAM OFFICE(CDPO) SD  
R4- ASHA SD  
GA SD

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- 24 WP 31063/2013 (S, RES ) *PET: M RAMALINGAIAH AND OTHERS* **HIREMATH M V** *RES: THE STATE OF KARNATAKA AND OTHERS* **GOVT ADV FOR R1 TO R3** K R LAKSHMINARAYANA RAO FOR R4 TO R6 S CHANDRANNA FOR R4 TO R6
- 25 WP 31123/2013 (S, RES ) *PET: UMADEVI* **H V BHANU PRAKASH (NOC)** CHANDRE GOWDA G B *RES: PRINCIPAL SECRETARY AND OTHERS* **GOVT ADVOCATE FOR R1** R2 THE CHAIRMAN, CENTRAL RELIEF COMMITTEE, B'LORE SD R3 THE SECRETARY, CENTRAL RELIEF COMMITTEE, B'LORE SD
- 26 WP 31978/2013 (S, RES ) *PET: MS SARITHA TIWARI E YADAV* **SHOBHA S BHAVIKATTI** *RES: LIFE INSURANCE CORPORATION OF INDIA AND OTHERS* **R1 DELETED** B V KRISHNA FOR R2 TO R7 & R9 B V KRISHNA FOR R8 (VK NOT FILED)
- 27 WP 32174/2013 (S, RES ) *PET: SMT. THULASAMMA* **KALYAN R** *RES: THE STATE OF KARNATAKA AND OTHERS* **GOVT ADVOCATE**
- 28 WP 32809/2013 (S, RES ) *PET: K. NAGAMMA* **SHWETHA ANAND** *RES: THE MYSORE SUGAR COMPANY LIMITED AND OTHERS* **J PRAMOD FOR R1-3** R4- S SHESHAGIRI SD
- 29 WP 33540/2013 (S, RES ) *PET: DR V A RAMACHANDRA AND OTHERS* VIJAYA KUMAR *RES: UNIVERSITY OF AGRICULTURAL SCIENCE AND OTHERS* **R SRIDHAR HIREMATH FOR R1 & 2** M SRINIVASA DIRECTED TO TAKE NOTICE FOR RESPDT
- Connected With  
29.1 WP 39313/2013 (S, RES ) *PET: DR G BASAVARAJ* **AJOY KUMAR PATIL** *RES: UNIVERSITY OF AGRICULTURAL SCIENCES AND OTHERS* **M SRINIVASA FOR R1 & R2**

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- 30 WP 33788/2013 (S, RES ) *PET: SRI T R LAKSHMINARAYANA S V NARASIMHAN* *RES: THE DIRECTOR AND OTHERS*  
NAYANA TARA FOR R1 & R2
- 31 WP 34067/2013 (S, R ) *PET: SRI GHOUSE PEER LAKSHMAN RAO* *RES: THE ASSISTANT PROVIDENT FUND AND OTHERS*  
**NALINI VENKATESH & ASSTS FOR R1 (NOC)**  
G M ANANDA & B L ASHA FOR R1  
NANDITA HALDIPUR FOR R2
- 32 WP 35790/2013 (S, R ) *PET: S.V. PRABHAKARA SETTY A R HOLLA* *RES: KARNATAKA STATE POWER TRANSMISSION AND OTHERS*  
**MATHAPATI & DESHPANDE FOR R1 & R2**  
JOSEPH ANTHONY FOR R2 & R3  
JSM LAW PARTNERS FOR R2 (NOC)  
R4 - THE DIRECTOR, DEPT OF EMPLOYMENT & TRAINING, DIARY CIRCLE, BENGALURU - SD
- 33 WP 37284/2013 (S, RES ) *PET: DR SHIVAKUMAR M C P N HARISH* *RES: THE STATE OF KARNATAKA AND OTHERS*  
**GOVT ADVOCATE FOR R1 & R2**  
S B TOTAD AND SUDHEER K FOR R3  
R4 SHIMOGA INSTITUTE OF MEDICAL SCIENCES BY ITS ADMINISTRATIVE OFFICER, SHIMOGA SD  
R5 DR KEDARESHWARA K S SD
- 34 WP 38067/2013 (S, DE ) *PET: SRI. JABBAR SAHEB NAGARAJAPPA A* *RES: THE DIRECTOR GENERAL OF POLICE301 AND OTHERS*  
**H DAYANANDA SARASWATHI CGC FOR R1 TO R3**  
B V THILAK, CGC FOR R1 TO R3  
B PRAMOD, CGC

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- 35 WP 38373/2013 (S, RES ) *PET: SRI B H RAMAKRISHNA* **G B MANJUNATHA (NOC)** K SRIDHAR *RES: STATE OF KARNATAKA AND OTHERS* **GA FOR R1 & R2** (MA NOT FILED) R3 THE TAHSILDHAR, RAMANAGARAM TALUK, SD
- 36 WP 38486/2013 (S, RES ) *PET: MRS ELIZA PAULINE D SOUZA* **CYRIL PRASAD PAIS** *RES: THE DIRECTOR AND OTHERS* **HCGP FOR R1 TO R3**
- 37 WP 38603/2013 (S, RES ) *PET: SMT.A.S.KANAKALAKSHMI AND OTHERS* **P S DIVAKARA** *RES: GOVERNMENT OF INDIA AND OTHERS* **B PRAMOD CGC**
- 38 WP 38915/2013 (S, PRO ) *PET: SRI VIRUPAKASHAIAH* SAGAR B B *RES: THE STATE OF KARNATAKA AND OTHERS* **GOVT ADVOCATE FOR R1 TO R3** R4- THE SIDDAGANGA VIDYASAMSTHE (REGD) REP BY ITS SECRETARY, SD
- 39 WP 34678/2014 (S, RES ) *PET: SRI JAYAPRAKSH S AND OTHERS* **SUDHA D** *RES: STATE OF KARNATAKA AND OTHERS* **GA FOR R1 & R2** H R SHOWRI FOR R3 (VK NOT FILED)
- 40 WP 47763/2014 (S, PRO ) *PET: SMT H C MANJULA AND OTHERS* **AJITH A SHETTY** *RES: HIGH COURT OF KARNATAKA* **GOVT ADVOCATE** K V NARASIMHAN

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